

for in various labour and industrial laws in force in India."

The motion was adopted.

SHRI SATYAGOPAL MISRA : I introduce the Bill.

RESERVATION OF POSTS IN PUBLIC SECTOR AND PRIVATE SECTOR SERVICES (FOR ECONOMICALLY WEAKER SECTION OF SOCIETY) BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for reservation of posts in public sector and private sector services for economically weaker section of society.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for reservation of posts in public sector and private sector services for economically weaker section of society."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

UNORGANISED LABOUR WELFARE FUND BILL *

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for setting up a fund for the welfare of unorganised labour.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for setting up a fund for the welfare of unorganised labour."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

SMALL FAMILY (PROMOTION AND MOTIVATION) BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to empower the Central Government to take measures to promote and motivate small families in the country and put family planning measures on a statutory footing and for matters connected therewith.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to empower the Central Government to take measures to promote and motivate small families in the country and put family planning measures on a statutory footing and for matters connected therewith."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

POLITICAL PARTIES (FINANCIAL ASSISTANCE) BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for grant of financial assistance to political parties in connection with the election of